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**Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade**

**Public Notice No. 50 (RE: 2013)/2009-2014**

**New Delhi: dated 14<sup>th</sup> February, 2014**

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and Paragraph 1.1 of Handbook of Procedures (Vol. I), the Director General of Foreign Trade hereby suspends the operation of following SIONs pertaining to product group “Chemicals & Allied Products” in pursuance of Para 4.10.1 of HBP Vol.1:-

- (i) SION- A-84
- (ii) SION- A-197
- (iii) SION A-2287
- (iv) SION A-2476
- (v) SION A-2583
- (vi) SION A-3139

2. Effect of this Public Notice: The operation of the above SIONs is suspended with immediate effect till further order.

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